10969 Written Answers CHAITRA 20, 1886 (SAKA) Written Answers 10070

Prohibition

ſ	Shri P. C. Borooah:
ا لـ <b>996•</b>	Shri A. V. Raghavan: Shri Maheswar Naik: Shri D. C. Sharma: Shri Ramachandra Ulaka
	Shri Maheswar Naik:
	Shri D. C. Sharma:
	Shri Ramachandra Ulaka
į	Shri Dhuleshwar Meena:

Will the Minister of **Planning** be pleased to state:

(a) whether the Tek Chand Committee on Prohibition has been given a further period of four months to complete its work;

(b) if so, the reasons for such extension; and

(c) whether part I of the report has been submitted to the Government and if so, its main observations and recommendations?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) and (b). The matter is under consideration.

(c) The Report will be in 2 Volumes. The Team is expected to submit to the Government Volume I of the Report by the end of April, 1964.

## Functions and Powers of C. & A.G.

**\*987.** Shri Hari Vishnu Kamath: Will the Minister of Finance be plcased to state:

(a) whether Government propose to introduce legislation for the purpose of defining the functions and powers of the Comptroller and Auditor General;

(b) if so, when; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) Yes, Sir.

(b) Efforts will be made to introduce the Bill before the year end.

(c) Does not arise.

## Rajasthan Canal

•988. Shri Harish Chandra Mathur: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that work on Rajasthan Canal is not proceeding according to schedule and expeditiously;

(b) if so, what is the time lag and reasons for the same; and

(c) the steps being taken to put matters right to make up for the time lag?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir.

(b) The time lag may be about one year. Exact reasons are under study.

(c) Discussions are being held with Chief Minister of Rajasthan to evolve measures for accelerated rate of construction of the Project.

## Staff Quarters at Bhubaneswar

1993. Shri Ramachandra Ulaka: Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 304 on the 17th August, 1963 and state the latest progress made regarding the construction of additional quarters for Class III and Class IV staff of Accountant General, Orissa at Bhubaneswar?

The Minister of Finance (Shri T. T. Krishnamachari): Plans and estimates for 256 additional quarters have been prepared. Necessary Expenditure Sanction is expected to be issued shortly. Construction work will commence thereafter.

## संजीवनी बूटी

१९९४. श्री सिद्धेझ्वर प्रसाद : क्या स्वास्म्य मंत्री यह बताने की क्रुपा करेंगी कि ।

(क) क्या सरकार का घ्यान २५ माच, १९६४ के "नवभारत टाइम्स" में मकाशित इस समाचार की ग्रोर गया है कि गुजरात सरकार ढारा नियुक्त जड़ी-बुटी